

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 365 of 2005

Jabalpur, this the 21st day of April, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Durgabai, aged about 86 years,
W/o. late Vishwanath Rao, Ex. Leading Hand,
COF, Jabalpur, C/o. Govind Rao, 285,
Manjupath, Dixitpura, Jabalpur. Applicant

(By Advocate – Shri Rajneesh Gupta)


V e r s u s

1. Union of India, through Secretary
Ministry of Defence, New Delhi.
2. Commandant, COD, Jabalpur.
3. CCDA, (Pension), Allahabad, (UP).
4. Accounts Officer (Pension), COD, Jabalpur.
5. CDA (Pension), Allahabad, (UP). Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if she still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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